

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Dr. 21.8.03

Notice/copies of order issued to all respondents and copies of order prepared for both counsels.

17/12

[Signature]
17/12/03

ADs not been
M/s. S.K. Ojha,
H.M. Das have appeared
for and
counter not
b/w.

12/11

Regor

Dr. 24.11.03

ADs not returned from R-2 to R-5. The learned counsel for R-1 prays for time to file counter. Prayers allowed. Time granted till 15.1.04 for counter and return of ADs.

Dr. 2
REGISTRAR

M/s. S.K. Ojha, H.M. Das have appeared for R-2 & 5. Counter not b/w.

12/11/04

Regor

Heard. Issue notice to Respondents returnable in six weeks/24.11.2003.

Pendency of this O.A. shall not stand as a bar before the Respondents to give due consideration to the grievances of the applicant as raised in Annexure-3 dated 2.5.2003 and grant him the necessary relief.

Send copies of this order along with notices to Respondents and free copies of this order be handed over to the learned counsel of both the sides.

[Signature]
MEMBER (JUDICIAL)
08/10/03

Dr. 07.12.04

As per the discussions made in OA 651/03, this OA is disposed of being devoid of any merit.

[Signature]
Member (J)

[Signature]
Vice-Chairman.